

Serial  
No. of  
OrderDate of  
Order

## Order with Signature

3-9-93.

Learned counsel for the petitioner has filed Memo seeking withdrawal of this Original Application as he has got the relief asked for in this OA by the Department. Heard Shri S.K. Behera, learned counsel for the petitioner and Shri Ashok Mohanty, Senior Standing Counsel appearing for the Respondents. In view of this, the OA is disposed of as withdrawn.

Vice-Chairman

L.M.  
Memor (Judicial)

For hearing

Feb  
20/1/97

Bench

Keep in file  
will file order  
in due course of  
time (Ch. J. 1.9)

B  
20.1.97

A. memo filed  
by the Council for  
application for  
withdrawal.

For order

L  
7.9.98

Bd

Copies of order  
of 8.9.98 may  
be sent to the  
Council for hearing

Hemant

L  
8.2.9809.09.98  
S.O.DReceived copy  
of order dated 8.9.98

Received copy  
of order dated 8.9.98  
from Shri S.K. Behera  
and dated 10.1.98  
A.D. 9.9.98